NATIONAL COMPANY LAW TRIBUNAL **DIVISIONAL BENCH**



CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 31/03/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI CH. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/42/2016

NAME OF THE PETITIONER(S)

: G. Sethuraman

NAME OF THE RESPONDENT(S)

: Spinco Special Instruments Consortium Pvt. Ltd & 3 Others

UNDER SECTION

: 397/398

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1. K. Crowtham Kumas Athiban Vijoy A.K

counsel for R22R3 Structure

ORDER

Counsel for petitioner called but absent. Shri A K Athiban Vijay, counsel for R2 & R3 present and states that the report has already been filed by the Chartered Accountant on 20.02.2017. The Registry is directed to verify whether the report has been received. Counsel for respondents is directed to inform the counsel for petitioner for his appearance on the next date of hearing. Put up on 18.04.2017 at 10.30 A.M.

(Ch. Md. Sharief Tar Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)